

COURT-1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 225 of 2017 &
IA No. 410 of 2017**

Dated: 2nd August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**Maharashtra State Electricity Distribution Co. Ltd. Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Bani Dikshit

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for R-1

Ms. Deepali Sheth
Mr. Anand K. Ganesan for R-2

ORDER

Learned counsel for the appellant seeks three weeks time to file rejoinder. He may file the same on or before 24.08.2017 after serving copy on the other side.

List the matter on **31.08.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**